

Pak. Nationals in Kutch

*1080. SHRI SRINIBAS MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Pakistani nationals who entered Kutch in 1960 on visas have stayed over after the expiry of their visas and have gone underground;

(b) the number of such persons and ostensible purposes for which they were granted visas; and

(c) the steps being taken by Government for repatriating them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No, Sir.

(b) Their number was only 51. They were granted visas to see their relatives.

(c) Out of these 51 persons, 34 have since been sent back to Pakistan, 4 have filed civil suits claiming to be Indian citizens and 9 are women, who have either married Indian citizens or are old and infirm, and they have been advised by the State Government to apply for the grant of facilities for continued stay in India. All possible efforts are being made to trace out the remaining 4 persons who are still underground.

Request by Zambia to operate their Airlines

*1081. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Zambia Government have requested the Government of India to take over and run their Airlines;

(b) whether on India's refusal, they have handed over their airlines to Alitalia; and

(c) if so, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Government of India have not received any request from the Government of Zambia to take over and run their airlines.

(b) and (c). Do not arise.

इलाहाबाद उच्च न्यायालय में हिन्दी का प्रयोग

†1082. श्री राम चरण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इलाहाबाद उच्च न्यायालय की ओर से कोई पत्र मिला है जिसमें उन्होंने अपना काम हिन्दी में करने की अनुमति माँगी है; और

(ख) यदि हाँ, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) इलाहाबाद उच्च न्यायालय में चल रहे मामलों की बहस में हिन्दी के उपयोग की अनुमति 18 जून, 1966 में दिये जाने के बाद इस विषय में और कोई पत्र प्राप्त नहीं हुआ है ।

(ख) प्रश्न नहीं उठता ।

Distribution of Mao's Pictures

*1083. SHRI MAYAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of large-scale distribution of Mao's pictures in India; and

(b) if so, the action taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Distribution and display of Mao's pictures at some places has come to the notice of the Government.